

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-06-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : --

**PETITION NUMBER** : CP(IB)/30(CHE)/2023

**NAME OF THE PETITIONER** : M/s.RKKR Holdings Private Limited Rep  
by its Director, Ritesh Rai

**NAME OF THE RESPONDENT(S)** : --

**UNDER SECTION** : Sec 10 Rule 7 of IBC, 2016  
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**ORDER**

Ld. Counsel Mr. Rohan Rajasekaran for the Petitioner. Ld. Counsel Mr. Arvind for Bank of Baroda, Financial Creditor.

In this case reply has been filed. Applicant not to file any rejoinder.

Pleadings are complete.

List the Petition for hearing on **01.08.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk